

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : GWALIOR**

**Original Application No.202/00993/2018**

Gwalior, this Wednesday, the 24<sup>th</sup> day of October, 2018

**HON'BLE MR. R. RAMANUJAM, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Maharaj Singh Maraiya, aged 57 years, S/o Late Shri Laxman Prasad Maraiya, Occupation Service (Senior Account Officer), R/o 50, Sikandar Kamboo, District Gwalior (M.P.) Pin Code 474001, Mob. No. - 9753936640 **-Applicant**

**(By Advocate – Shri Rammilan Singh)**

**V e r s u s**

1. The Union of India through its Secretary, Ministry of Defence, New Delhi – 110012.
2. The Controller of Defence Accounts, Ridge Road, Jabalpur (M.P.) – 482001 **- Respondents**

**O R D E R (O R A L)**

**By R. Ramanujam, AM.**

Heard. Learned counsel for the applicant submits that the applicant wished to withdraw this Original Application with liberty to file a fresh O.A along with relevant documentary evidence for the matter to be considered in its entirety in the facts and circumstances of the case.

2. In view of the above submission, the O.A is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(R. Ramanujam)**  
**Administrative Member**